

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI

Dated: 05.02.2019

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 05.02.2019 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Execution Application No. 32/2016 IN O.A. No. 295/2016 WITH	Amresh Singh Vs. Union of India & Ors.	Preliminary Report by the Monitoring Committee	12.02.2019
2.	Original Application No. 295/2016 (M.A. No. 539/2016)	Amresh Singh Vs. Union of India & Ors.		12.02.2019
3.	Original Application No. 593/2017 (W.P.(Civil) No. 375/2012)	Paryavaran Suraksha Samiti & Anr. Vs. Union of India & Ors.	For Consideration of Report	14.02.2019
4.	Original Application No. 468/2018 (Earlier O.A.No.74/2014)	Wilfred J. & Anr. Vs. MoEF & Ors.	Compliance Report filed by Kerala Coastal Zone Management Authority	14.02.2019
5.	Original Application No. 511/2018	Gaurav Kumar Bansal Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Advocate in person	14.02.2019
6.	Original Application No. 596/2018	Amarshakti Vs. State of Bihar & Ors.	For Consideration of Report	14.02.2019
7.	Original Application No. 915/2018 Caveat Application Nos. 31/2018 to 54/2018	Shri Mathur Chaturved Parishad (Reg.) Mathura Vs. State of Uttar Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Vishwajit Singh, Adv. for Caveators	14.02.2019
8.	Original Application No. 733/2018	Subh Chandra Mishra Vs. State of Jharkhand	For consideration of Report	14.02.2019
9.	Original Application No. 734/2018	Rajendra Digambar Aagale Vs. State of Maharashtra	For Consideration of Report	14.02.2019
10.	Original Application No. 738/2018	Satpal Singh, Sarpanch, Gram Panchayat Singhpura Sithna, Panipat Vs. Indian Oil Corporation Ltd. Panipat Refinery	For consideration of Report	14.02.2019
11.	Original Application No. 827/2018	"Garbage Dumping at Auction Shed Nos. 12 & 13, Azadpur, Subji Mandi"		14.02.2019
12.	Original Application No. 150/2019 (I.A. No. 66/2019)	Sandeep Kharb Vs. Ministry of Environment, Forests & Climate Change & Ors.	Mr. Pradeep Dahiya, Adv. for Applicant	14.02.2019

13.	Original Application No. 151/2019	Pankaj Yadav Vs. State of Haryana & Ors.	Mr. Pankaj Yadav, Applicant	14.02.2019
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COURT MASTER